

**PATNA HIGH COURT, PATNA**

**NOTIFICATION**

Dated : 9<sup>th</sup> Nov., 2023

No. 650 A : On being relieved of his present assignment, the services of Sri Akhilesh Kumar Jha, Principal Judge, Family Court, Patna are placed at the disposal of the State Government in the General Administration Department, Patna for his appointment to the post of Secretary, Bihar Legislative Council, Patna, on deputation basis for a maximum period of three years.

By order of the High Court,  
Sd/- M.K. Sinha

Registrar General

Memo No. 74363 / Dated, Patna the 9<sup>th</sup> November, 2023  
XIX-136-2023

Copy forwarded to the District & Sessions Judge, Patna with a direction to Sri Akhilesh Kumar Jha, Principal Judge, Family Court, Patna to make over charge of his present office at Patna immediately on receipt of the notification of the State Government in the Department of General Administration, Patna placing his services at the disposal of Bihar Legislative Council, Patna as also the notification of the Bihar Legislative Council, Patna appointing him as Secretary, Bihar Legislative Council, Patna and to join his new assignment soon thereafter.

By order of the High Court,  
Sd/- M.K. Sinha

Registrar General

Memo No. 74364-277 dated, Patna the 9<sup>th</sup> November, 2023

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna with reference to his Department's Notification No. 20545 dated 04.11.2023 / Hon'ble Chairman, Bihar Legislative Council, Patna / Secretary to the Government of Bihar, Law Department, Patna / The Accountant General, Bihar, G.E. 7, Birchand Patel Marg, Patna / Under Secretary, Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (IT)-cum-CPC, Patna High Court, Patna / Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer-I/c, Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for uploading the same on the website of the Hon'ble Court / The Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Committee, Patna for information.

By order of the High Court,

  
Registrar General